

(ख) उनमें से कितने कर्मचारियों को निलम्बित किया गया है और कितने कर्मचारियों की सेवाओं में व्यवधान माना गया है; और

(ग) कितने कर्मचारी बर्खास्त किए गए थे और कितने कर्मचारियों को गिरफ्तार किया गया था ?

**विधि मंत्रालय में उपमंत्री (श्री मु० युनुस सलीम) :** (क) एक।

(ख) कोई कर्मचारी निलम्बित नहीं किया गया है। ऊपर वर्णित एकमात्र कर्मचारी की 19 सितम्बर, 1968 को अप्राधिकृत अनुपस्थिति को उसकी सेवा में व्यवधान माना गया है।

(ग) कोई नहीं।

#### गन्ने का मूल्य

\* 101. श्री नारायण स्वरूप शर्मा :

श्री महाराज सिंह भारती :

श्री बि० नरसिम्हा राव :

श्री को० सूर्य नारायण :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) चालू वर्ष के लिये गन्ने का क्या मूल्य निर्धारित किया गया है ;

(ख) क्या यह सच है कि कुछ राज्यों ने इस मूल्य में वृद्धि करने का सुझाव दिया है ;

(ग) यदि हां, तो उन राज्यों के नाम क्या हैं और उनके प्रस्ताव को स्वीकार न करने के क्या कारण हैं ;

(घ) क्या यह मूल्य निर्धारित करने से पूर्व सरकार ने गन्ना उत्पादकों के विचार भी मालूम किये थे; और

(ङ) यदि हां, तो उनके क्या विचार थे ?

**खाद्य, कृषि सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्ना साहिब शिन्दे) :** (क) 1968-69 के लिये गन्ने का मूल न्यूनतम मूल्य 9.3 प्रतिशत

या इससे कम उपलब्धि पर 7.37 रुपये प्रति क्विंटल निर्धारित किया गया है। उपलब्धि में 9.4 प्रतिशत से प्रत्येक 0.1 प्रतिशत की बढ़ोतरी पर मूल्य में 5.36 पैसे प्रति क्विंटल अधिक देने की व्यवस्था भी है।

(ख) जी हां।

(ग) उत्तर प्रदेश, बिहार, मध्य प्रदेश, राजस्थान, आन्ध्र प्रदेश, पश्चिमी बंगाल, केरल, असम और पाण्डिचेरी। इन राज्य सरकारों की सिफारिशों को इसलिए स्वीकार नहीं किया गया क्योंकि गन्ने के मूल्य में बढ़ोतरी का प्रभाव चीनी और अन्य खाद्य फसलों के मूल्यों पर पड़ता था।

(घ) और (ङ). सरकार को निम्नलिखित गन्ना उत्पादक एसोसियेशनों के विचार प्राप्त हुए थे और उनके द्वारा बताए गए गन्ने के मूल्य प्रत्येक के सामने दिए जाते हैं :—

	गन्ने के बताए गए मूल्य
(र० प्रति क्विंटल)	
बिहार राज्य गन्ना उत्पादक एसोसियेशन	10.72
उत्तर प्रदेश सहकारी संघ	17.00

#### REVISION OF SUGAR POLICY

\*102. SHRI SHRI CHAND

GOYAL :

SHRI ONKAR LAL BERWA:

SHRI S. C. SAMANTA :

SHRI S. S. KOTHARI :

SHRI SHIVA CHANDRA

JHA :

SHRI OM PRAKASH

TYAGI :

SHRI RABI RAY :

SHRI HARDAYAL DEV-

GUN :

SHRI BHARAT SINGH

CHAUHAN :

SHRI M. SUDARSANAM :

SHRI YASHWANT SINGH

KUSHWAH :

DR. A. G. SONAR :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government are contemplating to revise the sugar policy;

(b) if so, the decision taken in this regard;

(c) whether there is a proposal for complete decontrol of sugar; and

(d) whether Government would ensure stability in the prices of sugar after its decontrol ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

#### REPORT OF THE STUDY GROUP ON INDUSTRIAL RELATIONS

\*103. SHRI K. P. SINGH DEO : Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 2228 on the 1st August, 1968 and state :

(a) whether Government have received report of the National Commission on Labour on the report of the Study Group on Industrial Relations comprising certain regions of Assam, Bihar, Orissa and West Bengal;

(b) if so, broad features thereof; and

(c) reaction of Government in regard thereto ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) No, Sir.

(b) and (c). Questions do not arise.

#### WHISKING AWAY OF GIRL TELEPHONE OPERATORS AT PALGHAT

\*104. SHRI P. K. DEO : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether thirteen girl operators of the Palghat telephone exchange were whisked away in a vehicle and taken outside the town on the 19th September, 1968;

(b) if so, how it happened; and

(c) whether no protection was given to these workers ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) No, Sir. All lady operators of Palghat Telephone Exchange were absent on 19-9-68 and attended duty on 20-9-68 morning. The lady operators made no complaint of having been whisked away on 19-9-68.

(b) The question does not arise in view of the reply to part (a) of the question.

(c) The arrangements for protection of loyal workers on 19-9-68 were confined to the gates of offices, exchanges and installations.

#### AGRICULTURAL PRODUCTION PROGRAMME

\*105. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether there is a considerable gap between targets of agricultural production programme and actual achievements during the current year; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Information regarding actual achievements in respect of agricultural production programmes for the current year is not yet available.

(b) Does not arise.